

Notification No.98/ 2022

The following modifications are made in the Sitting Arrangement in the Madurai Bench on 25.04.2022 (Monday).

Madurai Bench on 25.04.2022

- I. Hon'ble First Division Bench consisting of the Hon'ble Chief Justice and Hon'ble Mr.Justice Paresh Upadhyay is constituted to take up the cases assigned to the Hon'ble First Division Bench.

- II. Hon'ble Mr.Justice R.Vijayakumar will sit single and take up Old Civil Revision Petitions from the Provisional List.

// BY ORDER OF THE HON'BLE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 20-04-2022

(M.N.SENTHIL KUMAR)
REGISTRAR (JUDICIAL)